

**F.No. J-11017/8/2017-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section**

Shastri Bhawan, New Delhi,
Dated 30th June, 2017

ORDER

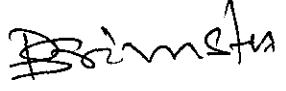
The President is pleased to engage Shri **S. Sathish Rajan**, Advocate as Central Government Counsel for conducting Central Government litigation (except cases of Railways and Taxation) before Madras High Court at Chennai, as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:-

Madras High Court at Chennai
Central Government Counsel

Name	Address & Mobile Number	Enrl. No.
S. SATHISH RAJAN	No. 21, Park View Apartments, Gill Nagar, III Street, Choolaimedu, Chennai-600094. Mob: 9444045893 Phone: 044-23745893	632 of 1989

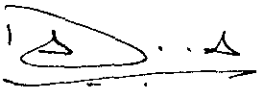
2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 25(3)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


(R. K. Srivastava)
Deputy Legal Adviser

Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. The Incharge, Branch Secretariat, Chennai (Tamilnadu).
3. Sh. G. Rajagopalan, ASG, Madras High Court, Swananda Bhawan, F-3, Whispering Height, New No. 132, St. Mary's Road Alwarpet, Chennai- 600018.
4. Shri Su. Srinivasan, Asstt. SG Madras High Court, 19/10, Pattammal Street, Raja Annamalai Puram, Chennai-600028.
5. The Registrar, Madras High Court, Chennai (Tamil Nadu).
6. Shri S. Sathish Rajan, Central Govt. Counsel as above.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. Guard File/Judicial Section with 5 spare copies.
9. Office copy.


(D. Srinivas)
Section Officer (Judicial)
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